

12.35 hrs.

## PAPERS LAID ON THE TABLE

REPORT OF REVIEW COMMITTEE ON  
UNIVERSITY GRANTS COMMISSION  
(JANUARY, 1977)

THE MINISTER OF EDUCATION,  
SOCIAL WELFARE AND CULTURE  
(DR. PRATAP CHANDRA CHUNDER):  
I beg to lay on the Table a copy of  
the Report (Hindi version\*) of the Re-  
view Committee on the University  
Grants Commission (January, 1977).  
[Placed in Library. See No. LT-  
2057/78].

DETAILED DEMANDS FOR GRANTS OF  
MINISTRY OF LABOUR FOR 1978-79

THE MINISTER OF PARLIAMEN-  
TARY AFFAIRS AND LABOUR  
(SHRI RAVINDRA VARMA): I beg to  
lay on the Table a copy of the Detailed  
Demands for Grants (Hindi and  
English versions) of Ministry of Labour  
for 1978-79. [Placed in Library. See  
No. LT-2058/78].

ANNUAL REPORT AND CERTIFIED AC-  
COUNTS OF KENDRIYA HINDI SHIKSHA  
MANDAL, AGRA FOR 1976-77 AND  
STATEMENTS

THE MINISTER OF STATE IN THE  
MINISTRY OF EDUCATION, SOCIAL  
WELFARE AND CULTURE (SHRI-  
MATI RENUKA DEVI BARAKATA-  
KI): I beg to lay on the Table:—

(1) A copy of the Annual Report  
(Hindi and English versions) of the  
Kendriya Hindi Shikshan Mandal,  
Agra, for the year 1976-77 together  
with certified Accounts.

(2) A statement (Hindi and  
English versions) explaining that  
Government are in agreement with  
above Report and therefore no sepa-  
rate Review on the working of the  
Kendriya Hindi Shikshan Mandal,  
Agra is being laid.

(3) A statement (Hindi and  
English versions) showing reasons

for delay in laying the documents  
mentioned at (1), and (2) above.

[Placed in Library. See No. 2059/78].

NOTIFICATION UNDER URBAN LAND  
(CEILING AND REGULATION) ACT.

निर्माण और ब्यापार तथा पूर्ति और  
पुनर्वास मंत्रालय में राज्य मंत्री (श्री राम  
किशोर) : मैं नगरीय भूमि (अधिकतम सीमा  
तथा विनियमन) अधिनियम, 1976 की  
धारा 46 की उपधारा (3) के अन्तर्गत  
नगरीय भूमि (अधिकतम सीमा तथा विनि-  
यमन) (दूसरा संशोधन) नियम, 1978  
(हिन्दी तथा अंग्रेजी संस्करण) की एक  
प्रति जो दिनांक 25 मार्च, 1978 के भारत  
के राजपत्र में अधिसूचना संख्या सां०सां०  
नि० 417 में प्रकाशित हुए थे तथा एक  
व्याख्यात्मक ज्ञापन सभा पटल पर रखता  
हूँ।

[Placed in Library. See No. LT-2060/  
78].

NOTIFICATION UNDER RICE MILLING  
INDUSTRY (REGULATION) ACT.

THE MINISTER OF STATE IN THE  
MINISTRY OF AGRICULTURE AND  
IRRIGATION (SHRI BHANU PRA-  
TAP SINGH): I beg to lay on the  
Table a copy of the Rice-Milling  
Industry (Regulation and Licensing)  
Amendment Rules, 1978, (Hindi and  
English versions) published in Noti-  
fication No. G.S.R. 408 in Gazette  
of India dated the 25th March, 1978,  
under sub-section (4) of section 22  
of the Rice-Milling Industry (Regu-  
lation) Act, 1958.

[Placed in Library. See No. LT-2061/  
78].

MR. SPEAKER: On item No. 8 Mr.  
Bosu, you have an objection.

SHRI JYOTIRMOY BOSU (Dia-  
mond Harbour): Sir, I would request  
the House to consider a debate. I  
have come to know this much that an

\*English versions of the Report was laid on the Table on the 18th July,  
1977.